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Title: Introduction of the Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2009 (Amendment of Section 21).

SHRIMATI SUMITRA MAHAJAN (INDORE): I beg to move for leave to introduce a Bill further to amend the Deposit Insurance and Credit Guarantee Corporation Act, 1961.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Deposit Insurance and Credit Guarantee Corporation Act, 1961."

*The motion was adopted.*

SHRIMATI SUMITRA MAHAJAN : I introduce the Bill.

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MR. CHAIRMAN :

Item No. 26 – Shri L. Rajagopal – not present.

Item No 27 - Shrimati Supriya Sule – not present.

Item No. 28 - Shrimati Supriya Sule – not present

Item No.29 - Shri Varun Gandhi – not present.

Item No.30 - Shri G.S. Basavaraj – not present.

Item No.31 - Shri G.S. Basavaraj – not present.

Item No 32 - Dr. Raghuvansh Prasad Singh